



By Email

From,

**The Registrar General,
High Court of Judicature at Allahabad.**

To,

The Registrar General,

1. Hon'ble High Court of Andhra Pradesh, Amaravati.
2. Hon'ble Bombay High Court, Mumbai.
3. Hon'ble Calcutta High Court, Kolkata.
4. Hon'ble High Court of Chhattisgarh, Bilaspur.
5. Hon'ble High Court of Delhi, New Delhi.
6. Hon'ble High Court of Gauhati, Assam.
7. Hon'ble High Court of Gujarat at Sola, Ahmedabad.
8. Hon'ble High Court of Himachal Pradesh, Shimla.
9. Hon'ble High Court of Madhya Pradesh, Jabalpur.
10. Hon'ble High Court of Jammu & Kashmir and Ladakh, Srinagar.
11. Hon'ble High Court of Jharkhand, Ranchi.
12. Hon'ble High Court of Rajasthan, Jodhpur.
13. Hon'ble High Court of Karnataka, Bangalore.
14. Hon'ble High Court of Kerala, Kochi.
15. Hon'ble High Court of Madras, Chennai.
16. Hon'ble High Court of Manipur, Imphal.
17. Hon'ble High Court of Meghalaya, Shillong.
18. Hon'ble High Court of Orissa, Cuttack.
19. Hon'ble High Court of Punjab & Haryana, Chandigarh.
20. Hon'ble High Court of Judicature at Patna, Bihar.
21. Hon'ble High Court of Sikkim, Gangtok.
22. Hon'ble High Court of Tripura, Agartala.
23. Hon'ble High Court of Uttarakhand, Nainital.
24. Hon'ble High Court for the State of Telangana, Hyderabad.

No. 76 IS & A Cell/2024

Dated:Allahabad:May 01, 2024

Subject : Direct Recruitment to the Uttar Pradesh Higher Judicial Service – 2023.

Sir/Madam,

I have been directed to inform you that the last date for filling the online application form of Direct Recruitment to U.P. Higher Judicial Service-2023, by the advocate-candidates, has now been extended in the following manner :-

Sl.	Particulars	Date
1.	Last date of filling/submission of online Application Forms	15 th May, 2024
2.	Last date of Downloading & Printing of the Application Form (Hard copy)	22 nd May, 2024
3.	Last date of sending/submission of the hard copy of Application Form by the Advocates of other States directly to this Hon'ble Court	15 th June, 2024



A Notice in this regard has already been uploaded on the official website of this Hon'ble Court i.e. on www.allahabadhighcourt.in

In this connection, I am to request you to kindly forward the Application Form of the advocate-candidates practicing in your Hon'ble Court and also kindly direct the District & Sessions Judges of the District Courts of your State to forward the Application Forms of the advocate-candidates of Direct Recruitment to U.P. H.J.S.- 2023, practicing within their territorial jurisdiction after making necessary verification/endorsement so that such advocate-candidates may send their Application Forms to this Hon'ble Court latest by **15th June, 2024**.

Further, with reference to issuance of Experience/Character Certificate to the advocate-candidates of Direct Recruitment to U.P. Higher Judicial Service-2023, I have been directed to request you that the Experience/Character Certificates may also be issued/certified to the extent of number of cases done by an advocate at a particular place and not 30/24 cases, as a whole, necessarily.

With regards,

Yours sincerely,

Mmm
01/05/24

**Registrar (J)(S & A /Seniority)
"For Registrar General"**